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## **Declaration of Assets and Liabilities**

(01)

Year, 2022-23

I, JAY PRAKASH son of LATE SURESH CHANDRA, aged 27 years, belonging to Bihar legislative Assembly Secretariat Service and Presenty working as STENOGRAPHER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents:-

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	3,000/- Rupee	Nil	Nil		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-12,000/-	Nil	Nil		
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 3032/Half Yearly Premium	Nil	Nil		
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle- BR01 FQ3653	Nil	Nil		
(vi)	Jewellery (give details of weight and value)	10 gm Gold	Nil	Nil		
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7.50 Begha Agriculture land	Nil	Nil		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		
(v)	Others (such as interest in property)	Nil	Nil	Nil		

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI- 5,00,000/- Rupees	4,62,532/- Rupees	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil .	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

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## **Personal Detail** C.

PRAN No.

:- 111104294408

Gender

:- m

DoB

:- 19 March, 1995

Class/Group

:- C

Cadre

;-Bihar legislative Assembly, Stenographer

(Full name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Budaun, Uttar Pradesh

that the above details are true to the best of my I hereby declare knowledge and belief.

Signature .....

Name of Employee: JAY PRAKASH

Place: - Patna

Designation:. Stenographer

Date: 14/02/2022

Department: Bihar Legislative Assembly

Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.